

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. vijayaragaran Goursel fr 2. KRISHNARAVINDRAN RIK &

Commel for Resp

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing written submissions. Counsel for respondents prayed time for making submissions in relation to the additional documents filed in support of their contentions and to file written submissions. Time is extended at their request. Put up on 31.10.2017 at 10.30 A.M.

-5d.

K Anantha Padmanabha Swamy Member (Judicial)